

1	2	3	4
Punjab	M/s. Dewan Gas Service	Ludhiana	Caution Letter Issued
	M/s. Gilson Gas Service	Ludhiana	Caution Letter Issued
	M/s. Kesari Gas Service	Ludhiana	Fine Rs. 2000/-
	M/s. Nirganj Gas Service	Ludhiana	Fine Rs. 2000/-
	M/s. Monika Gas Service	Ludhiana	Fine Rs. 2000/-
	M/s. Nakodar Gas Service	Nakodar	Caution Letter Issued
	M/s. Avtar Flame Center	Ludhiana	Fine Rs. 2000/-
U.P.	M/s. Pithorgarh Gas Service	Pithorgarh	Fine Rs. 2000/-
	M/s. Manju Chandra Gas Service	Allahabad	FIR Lodged by Civil Authority.
	M/s. Rukmini Gas Service	Lucknow	Fine Rs. 2000/-
Bihar	M/s. Lalit Enterprises	Raxaul	Fine Rs. 2000/-
	M/s. R.N.B. Udyog	Patna	Fine Rs. 2000/
Gujarat	M/s.Saurashtra Trading	Jetpur	Fine Rs. 2000/-

[*Translation*]

Juvenile Homes in Madhya Pradesh

4995. SHRI KANTILAL BHURIA :
SHRI RAMANAND SINGH :

Will the Minister of SOCIAL JUSTICE AND
EMPOWERMENT be pleased to state:

(a) whether the Government have received any
proposal from Government of Madhya Pradesh for opening
Juvenile Homes and women observation Homes at in the
state;

(b) if so, the details thereof; and

(c) the time by which it is likely to be opened?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT : (SHRIMATI MANEKA GANDHI) : (a) Yes, Sir.

(b) and (c) During 1997-98 the Ministry had received from Madhya Pradesh Government proposals for construction of 7 observation Homes (for girls) and 2 Juvenile Homes under the scheme of Prevention and Control of Juvenile Social Maladjustment. However, on account of unspent amount lying with the State Government from previous years releases, fresh grants could not be released. In addition, the Government had also been requested to furnish certain clarifications.

Failure of National Cancer Control Programme

4996. SHRI RAM TAHAL CHAUDHARY :
SHRI MOHAMMAD ALI ASHRAF FATMI :
SHRI MAHESH KANODIA :
DR. MADAN PRASAD :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the National Cancer Control Programme has failed due to misuse of the allotted funds;

(b) if so, the details thereof;

(c) whether the Government have conducted any inquiry into this matter;

(d) if so, the details of outcome thereof; and

(e) the steps taken by the Government to make this programme successful?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) No, Sir.

(b) Does not arise.

(c) Does not arise.

(d) Does not arise.

(e) The NCCP was introduced in 1975-76. Priorities were given for equipping the premier cancer hospital/institutions. In 1984-85 the strategy was revised and stress was laid on prevention and early detection. There are 214 radiotherapy units in the country for the treatment of cancer. There is no reported case of misuse of funds warranting any inquiry. The following schemes have been identified for implementation under National Cancer Control Programme to reduce the incidence of cancer and its morbidity and mortality.

1. District cancer control project.
2. Assistance to NGOs for undertaking health education for early detection activity.
3. Development of Oncology Wing in Medical Colleges/Hospitals.
4. Assistance for the purchase of Cobalt therapy unit.
5. Assistance to the Regional Cancer Research & Treatment Centres.

[English]

Bhatinda Refinery

4997. SHRI G. GANGA REDDY :
PROF. PREM SINGH CHANDUMAJRA :
SHRI MADHAVRAO SCINDIA :
SHRI CHINTA MOHAN :
SHRI SUSHIL KUMAR SHINDE :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether a proposal to set up oil refinery in Bhatinda has been approved;

(b) if so, the details thereof alongwith the target for completion of the project indicating its capacity and crude supplies to be secured therefor;